

OA-1486/04

9-4-2008

Hon. Mr. Justice Khem Karan, V.C.
Hon. Mr. N. D. Dayal, A.M.

Shri P. Ojha appearing for the applicant states that this OA should be dismissed for non-compliance of Tribunal's order dated 4-1-2007 and 1-2-2007. ^{ay} ~~As~~ in spite of repeated letters sent to the applicant, they have not responded.

As prayed by Shri P. Ojha, the OA is dismissed.


A.M.


V.C.

